Annexure – 7

Name of the corporate debtor: Blu- Smart Fleet Private Limited; Date of commencement of CIRP: 03.12.2025; List of creditors as on: 24.12.2025

List of operational creditors (Government dues)

(Amount in₹)

	Details of Claimant		Details of claim received		Details of claim admitted							Amount of			
SI. No.	Department	Government	Date of receipt	Amount claimed	claim	Nature of claim	Amount covered by security	Amount covered by	r related	CoC, if	Amount of any mutua dues,that ma be set-of	Amount of claim not admitted	claim under	Remarks, if any	
1	Assistant Provident Fund Commissioner, EPFO, Regional Office, Vatwa	Centeral Government	17-12-2025	10588536.00	9033729.00	OC (Govt. Dues)	0.00	0.00	No	0	0.00	0.00	0.00		Under verification as additional information is awaited
				10588536.00	9033729.00		0.00	0.00			0.00	0.00	0.00	1554807.00	

Claims have been provisionally collated/admitted based on the documents and declarations submitted, in accordance with the Insolvency and Bankruptcy Code, 2016 and other available records of the corporate debtor. The collated/admitted amounts are subject to revision upon verification of records and receipt of additional supporting documents, as per applicable